

From,

**Mohd. Faiz Alam Khan, HJS
Registrar General,
High Court of Judicature
at Allahabad**

To,

**Sushri Gandikota Sree Devi,
Member Secretary,
U.P. State Legal Services Authority,
IIIrd Floor, Jawahar Bhawan Annexe,
Lucknow-226001**

No. 18 /Admin.(Services)/2018 Dated: Allahabad: January 08, 2018

Subject: Regarding Regional Meet of Central Region (Uttar Pradesh and Madhya Pradesh) on 14.01.2018 at Lucknow.

Madam,

With reference to your letter No. 68/SLSA-170/2017(D.ram/Ri) dated 05.01.2018 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate **all** the District Judges/ Chairpersons of DLSAs including the District Judges/ O.S.Ds of District Sambhal, Shamli, Hapur & Amethi and Full Time and Part Time Secretaries of DLSAs to attend the one day Regional Meet of Central Region (U.P and M.P) **on 14.01.2018 at High Court, Lucknow Bench, Lucknow.**

I am, therefore, to request you kindly to take further necessary steps.

Yours faithfully,

Sd/-
Registrar General

No. 18 (i) /Admin.(Services)/2018 Dated: January 08, 2018

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges/ Chairpersons, DLSAs with the request to attend the said programme alongwith the Secretaries, DLSAs of their Judgeships.
3. The District Judges/O.S.Ds of Sambhal, Shamli, Hapur and Amethi with the request to attend the said programme.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Joint Registrar (J) (Services)